## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1960 ANSWERED ON:17.12.2013 ADDITIONAL ALLOCATION UNDER PDS

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## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of foodgrains and other commodities allocated to the States under the Targetted Public Distribution System (TPDS)/Antyodaya Anna Yojana (AAY) and other welfare schemes along with the actual offtake and the manner in which the States with low offtake met the nutritional requirement of its populace during each of the last three years and the current year, State/UT-wise;
- (b) the increase and decrease in allocation during the said period, State/UT-wise;
- (c) whether some States have requested the Government to increase the allocation or make additional allocation;
- (d) if so, the details thereof and the reaction of the Government thereto indicating the quantum and price of such allocation; and
- (e) whether there is any proposal to increase the per capita allocation under the said schemes and if so, the details thereof?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): State-wise details of allocation of foodgrains and offtake under the Targeted Public Distribution System (TPDS)/Antyodaya Anna Yojana (AAY) and Other Welfare Schemes for the last three years and the current year are at Annex-I to V and details of allocation of sugar for PDS during the last three years are at Annex-VI. Additional foodgrains were allotted to States/Union Territories (UTs) including those with lower offtake to meet their requirements. The State-wise details of allocation and offtake of additional foodgrains during the last three years and current year are at Annex-VII.
- (c) & (d): Under Targeted Public Distribution System (TPDS) allocation of foodgrains to States/Union Territories (UTs) is made @ 35 kg per family per month for all accepted number of Below Poverty Line (BPL) families, including Antyodaya Anna Yojana (AAY) families across the country. Allocations of foodgrains are also made for APL category @ minimum 15 kg to 35 kg per family per month in different States/UTs depending upon availability of stocks in the Central Pool and past offtake. However, States/UTs have issued excess ration cards and have requested higher/additional allocation. Considering availability of stocks in the Central Pool and request of the States, the Government has allotted additional foodgrains to States/ UTs during the last three years and the current year as per details given in Annex-VII. The Central Issue Prices (CIPs) of foodgrains under TPDS are as under:

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(Rs. per quintal)
Commodity AAY BPL APL
Wheat 200 415 615
Rice 300 565 795 (Common rice)
830 (Grade 'A' rice)
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(e): After implementation of National Food Security Act, 2013, all eligible beneficiaries, except AAY families in a State/UT will get 5 kg of foodgrains per person per month. AAY families will continue to get 35 kg of foodgrains per family per month. The NFSA provides for coverage of upto 75% of the rural and 50% of the urban population to receive subsidised foodgrains under TPDS at the all India level on the basis of 2011 Census.